

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. ONE WORLD TRAVEL SOLUTIONS LIMITED

S.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. ONE WORLD TRAVEL SOLUTIONS LIMITED
2.	Date of incorporation of corporate debtor	12.01.2011
3.	Authority under which corporate debtor is incorporated /registered	ROC - NEW DELHI
4.	Corporate Identity No. (CIN)	U63000DL2011PLC212486
5.	Address of the registered office and principal office (if any) of corporate debtor	506, MANISHA BUILDING 75,76, NEHRU PLACE NEW DELHI South Delhi DL 110019 IN
6.	Date of closure of Insolvency Resolution Process	16.02.2021
7.	Liquidation commencement date of corporate debtor	16.02.2021 (Order copy received on 05.03.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	CMA SANDEEP GOEL Registration NO: IBBI/IPA-003/IP-N00073/2017-18/10583
9.	Address and e-mail of the liquidator, as registered with the Board	CMA SANDEEP GOEL INSOLVENCY PROFESSIONAL Registered office: 410, PRATAP BHAWAN, 5 BAHADUR SHAH ZAFAR MARG, NEW DELHI - 110002. Registered E-mail: cmasandeepgoel@gmail.com MOBILE: 9810741090/8178163337
10.	Address and e-mail to be used for correspondence with the liquidator	CMA SANDEEP GOEL Liquidator One World Travel Solutions Limited 410, PRATAP BHAWAN, 5 BAHADUR SHAH ZAFAR MARG, NEW DELHI -110002. E-mail: oneworlddirp@gmail.com MOBILE: 9810741090/8178163337
11.	Last date for submission of claims	05.04.2021

Notice is hereby given that the National Company Law Tribunal, Principal Bench, New Delhi has ordered the commencement of liquidation of the **M/s. One World Travel Solutions Limited** on **16.02.2021**. (Order copy received on 05.03.2021)

The stakeholders of **M/s. One World Travel Solutions Limited** are hereby called upon to submit their claims with proof on or before **05.04.2021** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 06.03.2021
Place: New Delhi

Name & Signature of Liquidator: CMA Sandeep Goel
Regn No: IBBI/IPA-003/IP-N00073/2017-18/10583



**FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. ONE WORLD TRAVEL SOLUTIONS LIMITED**

PARTICULARS	
1. NAME OF CORPORATE DEBTOR	M/s. ONE WORLD TRAVEL SOLUTIONS LIMITED
2. Date of Incorporation of Corporate Debtor	12.01.2011
3. Authority under which Corporate Debtor is Incorporated/Registered	ROC - New Delhi
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U63000DL2011PLC212486
5. Address of the registered office & principal office (if any) of Corporate Debtor	506, Manisha Building 75, 76, Nehru Place, New Delhi, South Delhi-110019 IN
6. Date of closure of Insolvency Resolution Process	16.02.2021
7. Liquidation commencement date of Corporate Debtor	16.02.2021 (Order copy Received on 05.03.2021)
8. Name & Registration Number of Insolvency Professional acting as Liquidator	CMA SANDEEP GOEL Regn. No: IBB/IPA-003/IP-N00073/2017-18/10583
9. Address and Email of the liquidator as registered with the Board	CMA SANDEEP GOEL INSOLVENCY PROFESSIONAL Regd. Office : 410, Pratap Bhawan, 5 Bahadur Shah Zafar Marg, New Delhi -110002 Regd. E-mail: cmasandeepgoel@gmail.com Mobile : 9810741090/8178163337
10. Address and e-mail to be used for correspondence with the liquidator	CMA SANDEEP GOEL Liquidator, One World Travel Solutions Limited 410, Pratap Bhawan, 5 Bahadur Shah Zafar Marg, New Delhi -110002 E-mail: oneworldtrp@gmail.com Mobile: 9810741090/8178163337
11. Last date for submission of Claims	05.04.2021

Notice is hereby given that the National Company Law Tribunal, Principal Bench, New Delhi has ordered the commencement of liquidation of the **M/s. One World Travel Solutions Limited** on 16.02.2021. (Order copy Received on 05.03.2021)

The stakeholders of **M/s. One World Travel Solutions Limited** are hereby called upon to submit their claims with proof on or before **05.04.2021** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Date : 06.03.2021
Place : New Delhi

Name & Signature of Liquidator : **CMA Sandeep Goel**
Regn. No: IBB/IPA-003/IP-N00073/2017-18/10583

प्रपत्र की सार्वजनिक उपस्थिति [भारत दिवस तथा दिवाली महोत्सव (परिसमापन प्रक्रिया) विशेषतः, 2016 के विनिर्देशन 12 के अंतर्गत] मे. वन वर्ल्ड ट्रेवल सर्विसेज लिमिटेड के स्टैकधारकों के ध्यानार्थ	
विषय	
1. कॉर्पोरेट स्तर पर प्रपत्र का नाम	मे. वन वर्ल्ड ट्रेवल सर्विसेज लिमिटेड
2. कॉर्पोरेट स्तर पर प्रपत्र के निर्माण की तिथि	12.01.2017
3. यह प्रपत्र किसके अंतर्गत कॉर्पोरेट स्तर पर निर्मित/पंजीकृत है	अन्योनस-नई दिल्ली
4. कॉर्पोरेट प्रपत्र के संस्था/कॉर्पोरेट स्तर पर प्रपत्र का लिमिटेड लाइसेंस संख्या	U63000DL2011PLC212486
5. कॉर्पोरेट स्तर पर प्रपत्र के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई हो) का पता	506, मनीषा बिल्डिंग, 75, 76, नेहरू प्लेस, नई दिल्ली, दक्षिण दिल्ली-110019 आईएन पता
6. इनसोल्वेन्सी प्रक्रिया प्रक्रिया समापन की तिथि	16.02.2021
7. कॉर्पोरेट स्तर पर प्रपत्र का परिसमापन शुरू होने की तिथि	16.02.2021 (अदालत की तारीख 05.03.2021 प्राप्त हुई)
8. परिसमापक के रूप में कार्यरत इनसोल्वेन्सी प्रक्रिया के नाम तथा पंजीकरण संख्या	सीएमए संदीप गोवाल पंजी. सं.: IBBI/PA-003/IP- N00073/2017-18/10583
9. कोर्ट में पंजीकृत परिसमापक का पता तथा ईमेल	सीएमए संदीप गोवाल इनसोल्वेन्सी प्रक्रिया पंजी. कार्यालय: 410, उत्तर भवन, 5, बहादुर साह जगत मार्ग, नई दिल्ली-110002 पंजी. ईमेल: cmasandrpgoal@gmail.com मोबाईल: 9810741090/8178163337
10. परिसमापक के साथ प्रपत्र के प्रपत्र प्रकृत होने वाला पता तथा ईमेल	सीएमए संदीप गोवाल परिसमापक, वन वर्ल्ड ट्रेवल सर्विसेज लिमिटेड, 410, उत्तर भवन, 5, बहादुर साह जगत मार्ग, नई दिल्ली-110002, ई-मेल: oneworltp@gmail.com, मोबाईल: 9810741090/8178163337
11. कार्य समापन की अंतिम तिथि	5.4.2021

उपरोक्त सूचित किया जाता है कि राष्ट्रीय कानूनी विधि अधिनियम, प्रधान पत्र, नई दिल्ली में 16.2.2021 को (अदालत की तारीख 5.2.2021 को प्राप्त हुई) मे. वन वर्ल्ड ट्रेवल सर्विसेज लिमिटेड का परिसमापन शुरू करने का आदेश दिया है।

उपरोक्त मे. वन वर्ल्ड ट्रेवल सर्विसेज लिमिटेड के स्टैकधारकों को निर्दिष्ट किया जाता है कि आदेश में 10 में वर्णित तब तक परिसमापक के पास 5.4.2021 को या उससे पूर्व अपने दावे का प्रमाण जमा करें। भएवर्षान के अंतर्गत केवल इलेक्ट्रॉनिक पद्धति से ही अपने दावे का प्रमाण जमा कर सकते हैं। अन्य सभी केसों में प्रमाण के साथ व्यक्तिगत या डाक द्वारा या इलेक्ट्रॉनिक माध्यमों से अपने दावे का प्रमाण जमा कर सकते हैं। दावे का गलत अथवा असंगत प्रमाण जमा करने पर सख्त किया जा सकता है।

हस्ताक्षर:-

तिथि: 6.3.2021 परिसमापक का नाम एवं हस्ताक्षर: सीएमए संदीप गोवाल
स्थान: नई दिल्ली पंजी. सं.: IBBI/PA-003/IP-N00073/2017-18/10583